## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 98(ND)2009 CA. NO.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE COMPANY: Alan Edmerd Birch & Ors. V/s. M/s. Werm India Ltd.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Anshul Singal Adv. for Pthor.

2. Siddharth Sharma Adv. for Respondente Lidheith

## ORDER

The matter has been transferred from Court No.I.

2. Ld. Counsels prays for an adjournment to address the final arguments. At their request, the matter is adjourned to 08.11.2016 & 09.11.2016.

(Ina Malhotra) Member Judicial